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No case of corruption/administrative irregularity has been reported in respect of Seeds and Pesticides.

- (b) In the case appearing at S. No. (i) above, CBI has filed a charge sheet on 27.12.97 against nine accused including former Chief Executive of NFL. The other cases are presently under investigation with CBI.
- (c) to (e) There are sufficient provisions under various rules and regulations to check the corruption in the Government.

## Unirrigated Land in M.P.

- 2218. SHRI RAMESHWAR PATIDAR: Will the PRIME MINISTER be pleased to state:
- (a) whether some tribal districts of Madhya Pradesh have been affected due to acute shortage of water for irrigation in the State;
  - (b) if so, the details thereof; and
- (c) the remedial measures proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) Under Tribal Sub Plan of Government of Madhya Pradesh, tribal areas are covered under 44 Major and 5 Medium Irrigation Projects of the State. During the Eighth Five Year Plan, irrigation potential of 62.32 thousand hectares is anticipated to have been created under Tribal Sub Plan against a target of 183.80 thousand hectares. Government of Madhya Pradesh plans to create additional irrigation potential of 42 thousand hectares under Tribal Sub Plan during the Ninth Five Year Plan.

[English]

## Restriction on Fishing

- 2219. SHRI RANJIB BISWAL : Will the PRIME MINISTER be pleased to state:
- (a) whether the Government are aware that the marine fishermen fishing in and around Paradeep Port are facing some problems due to the restrictions imposed by the Port authorities;
  - (b) if so, the details thereof; and
  - (c) the steps taken to resolve their problems?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) The Pradeep Port Trust have shifted the Mechanised fishing vessels from the commercial harbour basin to the fishing harbour, newly constructed with the Government of India's assistance after having detailed discussions with mechanised fishing vessel operators and members of

fishermen's association. The fishing harbour enables the mechanised fishermen fishing in and around Paradeep to have exclusive facilities for landing and berthing of their fishing vessels.

## Dome of K.A.P.P.

- 2220. SHRI K.C. KONDAIAH: Will the PRIME MINISTER be pleased to refer to the reply given to the Unstarred Question No. 2417 on March 29, 1995 regarding Kaiga Atomic Power Plant and state:
- (a) whether the report has since been received by the Government:
  - (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by the Government to implement the recommendation made in the said report?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):
(a) to (c) Yes, Sir. Expert Committees were constituted by the Nuclear Power Corporation of India Limited (NPCIL) and the Atomic Energy Regulatory Board (AERB) which oversees the safety and other aspects of nuclear installations in the country. From the reports of the Committees, it emerged that the earlier designs adopted for the Kaiga dome (inner containment dome) needed rengineering. Also the earlier techniques for construction and quality control of such complex structures needed improvement. Consequently, re-engineering has been carried out which has been cleared by the AERB and fresh construction has already commenced on the basis of this re-engineered design.

Construction of Kaiga-II dome has been completed in March, 1998 and that of Rajasthan Atomic Power Project Unit-3 has been commenced and will be completed by end of July, 1998.

On the basis of this experience, it is likely that the re-engineered design evolved through the interaction of some of the best experts in the field would form the basis for the construction of future domes in nuclear power projects.

[Translation]

## Ocean Development

- 2221. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state:
- (a) the details of funds allocated by the Union Government to undertake Ocean Development programmes during each of the last three years;